



प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई 400001

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June 12, 2009

Certificate of Registration - Cancelled

The Reserve Bank of India has cancelled the certificates of registration granted to the following companies, having their registered offices at the address shown against them, for carrying on the business of a non-banking financial institution. Following cancellation of the registration certificate the companies cannot transact the business of a non-banking financial institution.

Sr. No.	Company's name	Address of Registered office	Date of cancellation
1.	M/s Piyush Finhold Private Limited	E-4, Second Floor, Defence Colony, New Delhi-110024	May 05, 2009 (Voluntary exit)
2.	M/s Marryl Investment Company Private Limited	S-17/18. Chanakya Place, Opposite, C-1 Janakpuri, New Delhi-110059	May 11, 2009
3.	M/s S.I.S. Finlease (India) Limited	100 A, Cycle Market, Jhandewalan Extention, New Delhi-110055	May 11, 2009
4.	M/s Khandelwal Securities Limited	116, Arunachal Building, 19, Barakhamba Road, New Delhi-110001	May 18, 2009 (Voluntary exit)

By the powers conferred under Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

Press Release: 2008-2009/2016

Ajit Prasad
Manager